

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.790
TO BE ANSWERED ON DECEMBER 04, 2025
PROPOSALS RECEIVED FROM MAHARASHTRA**

NO.790. DR. KIRSAN NAMDEO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Union Government has received any proposals from the State Government of Maharashtra related to the Housing and Urban Affairs sector;**
- (b) if so, the details thereof indicating the total number of proposals received, approved and pending; and**
- (c) the time by which the Union Government proposes to approve the pending proposals?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c) As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Atal Mission for Rejuvenation & Urban Transformation 2.0 (AMRUT 2.0), Pradhan Mantri Awas Yojana – Urban 2.0 (PMAY-U 2.0), Swachh Bharat Mission – Urban 2.0 (SBM – U 2.0), Urban Transport (UT), etc.

Through these Missions/Schemes, the Central Government approves the State Plans and provides the Central Assistance (CA) to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The State Governments release funds to the cities/districts.

Further, metro rail projects are highly cost intensive, which undergo a thorough appraisal process in the Ministry and examination at different levels in Central Government. The approval of such proposals depends upon the feasibility of the project and availability of the resources. Therefore, no time limit can be specified for the sanction of the projects.

Details of proposals received from Government of Maharashtra, approved and pending in this regard under AMRUT 2.0, Urban Transport, PMAY-U and SBM-U are as given below:

AMRUT 2.0: This mission was launched in the year 2021 in all Urban Local Bodies (ULBs)/cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Under the Mission, States/ UTs are empowered to select appraise, propose and implement projects. Under AMRUT 2.0, MoHUA has approved 275 projects worth ₹29,999.68 crore, which include 116 water supply projects worth ₹15,814.93 crore, 46 sewerage/septage management projects worth ₹12,510.96 crore, 25 green spaces & park project worth ₹189.12 crore and 88 water body rejuvenation projects worth ₹1,484.67 crore. No proposal of Maharashtra State for projects under AMRUT 2.0 is pending at present.

Urban Transport:

(i) Approved Metro Projects

S. No.	Name of the Project
1	Nagpur Metro Rail Project Phase-I
2	Pune Metro Rail Phase-I
3	Mumbai Metro Line-3 Project
4	Nagpur Metro Phase-II
5	Thane Integral Ring Metro Project
6	Pune Metro Rail Project Phase-1 Extension (PCMC-Nigdi)
7	Pune Metro Rail Project Phase-1 Extension (Swargate to Katraj)
8	Pune Metro Rail Project Corridor 2A: Vanaz to Chandani Chowk & Corridor 2B: Ramwadi to Wagholi/Vitthalwadi (Part of Pune Metro Phase-II)

(ii) Metro Project Proposals received for approval

S. No.	Name of the Project
1	Nashik MetroNeo Project
2	Pune Metro Rail Project Line 4: Kharadi to Khadakwasla with Spur Line (4A) Nal Stop- Warje- Manik Baug (Part of Pune Metro Phase-II)
3	Mumbai Metro Line-11 (Anik Depot, Wadala to Gateway of India)

PMAY-U & PMAY-U 2.0: Physical & Financial Progress in the State of Maharashtra under PMAY-U & PMAY-U 2.0 are as follows:

S. No.	Particulars	Maharashtra
1	Houses Approved	12.72 Lakh
2	Houses grounded for construction	11.67 Lakh
3	Houses Completed/ Delivered	10.23 Lakh
4	Central Assistance Approved	₹ 23,995 cr.
5	Central Assistance Released	₹ 19,884 cr.

SBM-U: This mission is being implemented in all the States/UTs including Maharashtra with a vision of achieving safe sanitation and scientific management of all fractions of waste in urban areas of the country. Under SBM-U, Central Share of funds are released to the States/UTs on the basis of demand made by States/UTs in the form of complete proposals duly approved by State Level Technical Committee (SLTC) which are further transmitted to ULBs by the concerned State/UT Govt. as per the State Action Plan. Mission allocation of ₹3,758.5 crores is earmarked for the State of Maharashtra under SBM-U 2.0, out of which action plan having Central Share (CS) of ₹3,389.08 crores have so far been approved.
